

Central Administrative Tribunal

Principal Bench

R.A. No. 41 of 2002

in

O.A. No. 1634 of 1995

New Delhi, dated this the 11 February 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MR. KULDIP SINGH, MEMBER (J)

In the matter of:

Anand Kumar Verma

..Applicants.

Versus

UIO & others

. Respondents.

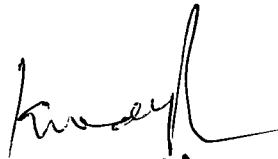
ORDER(BY CIRCULATION)

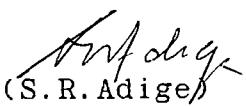
S.R. ADIGE, VC(A)

Perused the RA.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f)AT Act read with Order 47 Rule 1 CPC under which alone any order /decision of the Tribunal can be reviewed.

3. RA is rejected.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A).

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